

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/415/ (IB)/2017
NAME OF THE PETITIONER(S) : FERROGREEN TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : SURANA INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. Dhanasekhar - *[Signature]* - *[Signature]*

ORDER

Counsel for the petitioner present. As seen from the order dt. 09.06.2017 time was granted to make the compliance with the provisions of Section 9 (3) (b) and (c) of the I&B Code, 2016. The same has not been complied with on or before 15.07.2017. Therefore, the Petition abates and same is dismissed with liberty to the petitioner to file afresh, if so advised.

[Signature]
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

[Signature]
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)